

ITEM NO.801

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO.135672/2025 in Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. NO. 135672/2025 IN CRL. APPEAL NO. 4122/2024 IS TO BE LISTED]

Date : 03-07-2025 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Prem Malhotra, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO.135672/2025:

Not to be deleted from the notified date i.e., on
14.07.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR